

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Date of hearing: 18.5.2018

Petition No. 13/RP/2018 alongwith I.A. No.13/2018 in 187/MP/2015

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)
Respondent : Essar Power Gujarat Limited (EPGL)
Subject : Petition for review of the Order dated 11.10.2017 in Petition No. 187/MP/2015.

I.A. No. 7/2018 in 187/MP/2015

Petitioner : Power Grid Corporation of India Ltd.
Respondent : Essar Power Gujarat Limited
Subject : Interlocutory Application for expunging portions of the order dated 11.10.2017 in Petition No. 187/MP/2015.
Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Rhea Luthra, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri V.P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL
Ms. Molshree Bhatnagar, Advocate, EPGL

Record of Proceedings

Learned counsel appearing on behalf of Essar Power Gujarat Limited submitted that arguing counsel in the matters is not available and requested for adjournment. Learned counsel for the Petitioner had no objection in this regard. Request was allowed by the Commission.

2. The petitions shall be listed for hearing on 5.6.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

